



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
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GOVERNOR

LETTER OF TRANSMITTAL

Ref. No. SYD. 755 / 02.16.001 /2016 -17

August 29, 2016
Bhadrapada 7, 1938 (Saka)

**The Finance Secretary
Government of India
Ministry of Finance
New Delhi – 110 001**

Dear Sir:

In pursuance of Section 53(2) of the Reserve Bank of India Act, 1934, I have the pleasure in transmitting the following documents:

- (i) A copy of the Annual Accounts for the year ended June 30, 2016 signed by me, the Deputy Governors and the Principal Chief General Manager, and certified by the Bank's Auditors; and
- (ii) Two copies of the Annual Report of the Central Board on the working of the Bank during the year ended June 30, 2016.

Yours faithfully

Raghuram G. Rajan

[Raghuram G. Rajan]